

M.Radha Krishna Chahavan
Registrar (I.T.)-cum-
Central Project Coordinator



HYDERABAD,
DT: 07/09/2020.

ROC.No.190/2020-CP5

To
All the Unit Heads,

Sir/Madam,

Sub: Computer Section - Judicial Employee Database (High Court and Subordinate Courts) - Administrative Purposes - Developing Software Application - Regarding.

Fr-6231/20
-1/9/20

I invite your attention to the subject cited.

I am to inform that as per the directions of the Hon'ble the Chief Justice, it is to inform that the High Court has initiated developing of Judicial Employees Information System web application software for the benefit of the District and Subordinate Courts of State of Telangana and also for the High Court in order to provide various services for future needs. The same application software will enable the Hon'ble Administrative Judges/Unit Heads to take the administrative decisions. This software application initially capture the basic required details of the Judicial Employees for developing various services; generate reports like identifying the working Staff of particular age group, gender, cadre strength or Staff nearing to retirement etc., which can be exported to different file formats.

I am to further inform that the information of Employees being fed into the application will also help the High Court IT team to develop web applications enabling the Staff access their work remotely in a secured environment apart from providing official emails to the individuals etc, which will be useful during this Pandemic situation and also for future.

Yk
7/9/20

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Hence, I request you to use your good offices and direct the concerned to feed the Basic information of the Employee database urgently into the application software preferably on or before 19/09/2020 at the following URL <http://10.160.8.12/jeis>, for launching the same by the High Court to enable the same to the Hon'ble Judges of the High Court, Registries and Unit Heads for administrative decisions. The above URL is accessible through MPLS, NIC line and incase of any issues please inform the concerned to contact Computer Section, High Court for the State of Telangana, 040-2344 6362.

The application User Name and Password is shared to your official email.

This may be treated as Most Urgent & Important.

Yours faithfully,

[Signature]
REGISTRAR

(I.T.-cum-Central Project Coordinator)

Copy to:

1. The Registrar General, High Court for the State of Telangana, Hyderabad .
2. The Senior Technical Director, National Informatics Centre, Hyderabad.

OFFICE OF THE PRLDISTRICT & SÉSSIONS JUDGE: RANGA REDDY DISTRICT

ENDT.DIS.No. 3266 /2020

DATED: 11-09-2020

"Communicated with a request to direct the concerned to feed the Basic information of the Employee database urgently into the application software preferably on or before 19-09-2020 at the following URL <http://10.160.8.12/jeis> for launching the same by the Hon'ble High Court to enable the same to the Hon'ble Judges of the Hon'ble High Court, Registries and Unit Head for administrative decisions. In case of any queries please contact District System Administrator, Computer Section, Prl. District and Sessions Court, Ranga Reddy District."

"This may be treated as most urgent and important".

[Signature]
Prl. District and Sessions Judge

Prl. District and Sessions Judge,
Ranga Reddy District,
Ranga Reddy Dist.

To

All the Judicial Officers of this Unit

Copy to:

The District System Administrator, Computer Section, Prl. District and Sessions Judge, RR District